

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**SUB: SUPERTIME SCALE AND SELECTION GRADE SCALE  
DISTRICT JUDGES - Appointment of certain Selection  
Grade Scale District Judges as Super Time Scale District  
Judges and certain Entry Level Scale District Judges as  
Selection Grade Scale District Judges - ORDERS - ISSUED.**

- READ: 1. High Court's D.O.Letter No.4455/2015-B.Spl., dated 22.07.2015 and  
19.11.2015.  
2. G.O.MS.No.56, Law (L.A & J - SC.F) Dept dated 08.12.2015 from the  
Government of Telangana.  
3. G.O.MS.No.46, Law (L.A & J - SC.F) Dept dated 11.12.2015 from the  
Government of Andhra Pradesh.

**ORDER ROC.NO.4455/2015-B.SPL. DATED:23.12.2015**

**The High Court is pleased to pass the following Order:-**

On the recommendation made by the High Court, the Government of  
Telangana and the Government of Andhra Pradesh in its G.O 2<sup>nd</sup> and 3<sup>rd</sup>  
read above issued orders appointing certain Selection Grade Scale  
District Judges to Super Time Scale District Judges and certain Entry  
Level Scale District Judges to Selection Grade Scale District Judges.

**I**

**SUPER TIME SCALE DISTRICT AND SESSIONS JUDGES**

The following 6 (six) Selection Grade Scale District Judges  
mentioned in the G.Os. 2<sup>nd</sup> and 3<sup>rd</sup> read above, are appointed to Super  
Time scale District Judges with effect from the dates shown against  
their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

SL NO	NAME AND DESIGNATION OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT TO SUPER TIME SCALE DISTRICT JUDGE
1	SRI G.CHAKRADHARA RAO, Formerly Prl. District and Sessions Judge, Krishna at Machilipatnam now retired from service	FROM 01.05.2014 TO 31.05.2014 i.e., date of his retirement

2	SRI K.A.P.SWAMY Prl. District and Sessions Judge, Nalgonda.	FROM 01.05.2014 ONWARDS
3	SRI T.GANGI REDDY, formerly Prl. District and Sessions Judge, Mahabubnagar, now retired from service	From 01.07.2014 TO 31.07.2014 i.e., date of his retirement
4	SRI V.RAVI KUMAR formerly Presiding Officer, Labour Court-II, Hyderabad now retired from service.	FROM 01.07.2014 TO 31.08.2015 i.e., date of his retirement
5	SRI G.GOPALA KRISHNA MURTHY Formerly Prl. District and Sessions Judge, Adilabad District now retired from service	FROM 01.08.2014 TO 30.11.2015 i.e., date of his retirement
6	SRI M.VENKATARAMANA, Prl. Special Judge for CBI Cases, Hyderabad.	FROM 01.02.2015 ONWARDS

## II

## SELECTION GRADE SCALE DISTRICT JUDGES

The following 29 (twenty nine) Entry Level Scale District Judges as mentioned in the G.Os. 2<sup>nd</sup> and 3<sup>rd</sup> read above, are appointed to Selection Grade Scale District Judges with effect from the dates shown against their names, in the Scale of Pay of Rs.57,700-1230-58,930-1380-67,210-1540-70,290/-.

SL. NO	NAME OF THE ENTRY LEVEL SCALE DISTRICT JUDGE	DATE OF APPOINTMENT TO SELECTION GRADE SCALE
1.	SRI K. V.VIJAYA KUMAR, Prl. District and Sessions Judge, Prakasam at Ongole.	FROM 01.04.2013 ONWARDS
2.	SRI N. GANESH BABU Formerly Prl. District and Sessions Judge, Ananthapuram now retired from service	FROM 01.04.2013 TO 30.11.2015 i.e., date of his retirement


3.	SRI S. BAJARANGA BABU Formerly I Addl. District and Sessions Judge, Mahabubnagar now retired from service	FROM 01.04.2013 TO 31.03.2015 i.e., date of his retirement
4.	SRI Y. ARAVINDA REDDY Prl. District and Sessions Judge, Nizamabad.	FROM 01.04.2013 ONWARDS
5.	SRI M.V. RAMANA NAIDU Prl. District and Sessions Judge, Medak at Sangareddy.	FROM 01.04.2013 ONWARDS
6.	SRI N. SUBBA RAO Formerly II Addl. District and Sessions Judge, Proddatur, Kadapa District now retired from service	FROM 01.04.2013 TO 30.04.2014 i.e., the date of his retirement
7.	SRI P. VIJENDER Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	FROM 01.04.2013 ONWARDS
8.	SRI M. RAJAMOULI SARMA District Sessions Judge while working as Registrar (Recruitment), High Court of Judicature at Hyderabad was retired from service	FROM 01.04.2013 TO 31.08.2015 i.e., date of his retirement
9.	SRI C. VIJAYA SARADHI ACHARYULU Prl. District and Sessions Judge, Warangal.	FROM 01.04.2013 ONWARDS
10.	SRI B. RAVINDRA BABU Prl. District and Sessions Judge, Krishna at Machilipatnam	FROM 01.04.2013 ONWARDS

11.	SRI V.C. GUNNAIAH Formerly X Addl. District and Sessions Judge, Tirupati, Chittoor District now retired from service	FROM 01.04.2013 TO 31.12.2013 i.e., date of his retirement
12.	SRI P. MOHAN RAO Formerly Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District Judge, Mahabubnagar now retired from service	FROM 01.04.2013 TO 31.05.2014 i.e., date of his retirement
13.	SRI C.S.S.V. DURGA PRASAD District Judge working on Other Duty as Secretary to Government, Law (L.A & J - SC.F) Dept, Government of Andhra Pradesh, Hyderabad.	FROM 01.04.2013 ONWARDS
14.	SRI P. ADINARAYANA Formerly IX Addl. Chief Judge, City Civil Court, Hyderabad now retired from service.	FROM 01.04.2013 TO 30.06.2014 i.e., date of his retirement
15.	SRI CH. VIJAYA MOHAN Prl. District and Sessions Judge, Khammam.	FROM 01.04.2013 ONWARDS
16.	SRI D. SUBRAMANYAM District Judge while working on Other Duty as Secretary, Andhra Pradesh State Human Rights Commission, Hyderabad was retired from service.	FROM 01.04.2013 TO 31.08.2015 i.e., date of his retirement
17.	SMT. G. UDAYA GOWRI District and Sessions Judge working as Chairman, Permanent Lok Adalat, Hyderabad.	FROM 01.04.2013 ONWARDS

18.	SRI G. LAKSHMIPATHY Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.	FROM 01.04.2013 ONWARDS
19.	SRI B. GIRIJA MANOHAR Formerly I Addl. District and Sessions Judge, Guntur, now retired from service.	FROM 01.07.2013 TO 31.08.2014 i.e., date of his retirement
20.	SRI G. KANAKA SUNDAR Judge, Family Court, Khammam.	FROM 01.07.2013 ONWARDS
21.	SMT. C. SUMALATHA Prl. District and Sessions Judge, Kurnool.	FROM 01.08.2014 ONWARDS
22.	SRI A. HARI HARANADHA SARMA I Addl. District Judge, Eluru, West Godavari District.	FROM 01.08.2014 ONWARDS
23.	SMT. V.B. NIRMALA GEETHAMBA Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.	FROM 01.08.2014 ONWARDS
24.	SRI N. TUKARAMJI III Addl. District and Sessions Judge, Kakinada, East Godavari District.	FROM 01.08.2014 ONWARDS
25.	SMT. P. VENKATA JYOTHIRMAI Prl. Special Judge for CBI Cases, Visakhapatnam.	FROM 01.08.2014 ONWARDS

26.	Dr. G. RADHA RANI Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.	FROM 01.08.2014 ONWARDS
27.	SMT. G. ANUPAMA CHAKRAVARTHY Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District	FROM 01.08.2014 ONWARDS
28.	SRI M. LAXMAN X Addl. Chief Judge, City Civil Court, Hyderabad.	FROM 01.08.2014 ONWARDS
29.	SMT. M.G. PRIYA DARSHINI III Addl. District and Sessions Judge, Nandyal, Kurnool District.	FROM 01.08.2014 ONWARDS

**NOTE:** In view of non-finalization of the inter-se-seniority among the Sl.Nos.21 to 29, the High Court decided to appoint them as Selection Grade Scale District Judges with effect from 01.08.2014 for the time being subject to taking a final decision on the dates with effect from which they are entitled to be appointed after finalizing the inter- se-seniority.

  
REGISTRAR (VIGILANCE)

To

1. The Officers concerned (with copy of G.O)
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator and District Judge (Enquiries), High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Registrar (Administration), High Court of Judicature at Hyderabad (for taking necessary action in the matter)
6. The Chief Secretary to Government, Government of Telangana, Hyderabad

7. The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad
8. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
9. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Hyderabad.
10. The Accountant General, Government of Andhra Pradesh, Hyderabad
11. The Pay and Accounts Officer, Hyderabad.
  
12. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Ananthapuram, Chittoor, East Godavari, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
  
13. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Ananthapuram, Chittoor, East Godavari, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
  
14. The Section Officer, B.Section, High Court of Andhra Pradesh, Hyderabad  
(for taking necessary action in the matter)





**GOVERNMENT OF TELANGANA  
ABSTRACT**

State Judicial Service - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges and certain District Judges (Entry Level) to Selection Grade Scale District Judges - Orders - Issued.

**LAW (LA&J-SC.C) DEPARTMENT**

**G.O.Ms.No.56**

**Dated: 08.12.2015**

Read the following:-

1. G.O.Ms. No.106, Law (LA & J - SC.F) Dept., dated:27.08.2003.
2. G.O.Ms. No.119, Law (LA & J - SC.F) Dept., dated:02.08.2008.
3. G.O.Ms. No. 60, Law (LA & J - SC.F) Dept., dated:19.04.2010.
4. G.O.Ms. No.108, Law (LA & J - SC.F) Dept., dated:06.08.2014.
5. From the Registrar (Vigilance), High Court of Judicature, D.O.No.ROC No.4455/2015- B.Spl., dated 22.07.2015
6. From the Registrar General, High Court of Judicature, Lr.No.ROC No.4455/2015-B.Spl., dated 19.11.2015

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**ORDER:**

The Registrar General, High Court of Judicature in the letter sixth read above has, as has been directed, requested that the Government of Telangana may be pleased to issue necessary orders approving the appointment of six(6) Selection Grade Scale District Judges to the post of Super Time Scale District Judges from the dates noted against their names in the letter fifth read above and the appointment of 20 District Judges (Entry Level) to the post of Selection Grade Scale District Judges from the dates noted against their names and also the appointment of nine (9) District Judges (Entry Level) to the post of Selection Grade District Judges from 01.08.2014 for time being subject to taking a final decision on the dates from which the nine (9) District Judges are entitled to be appointed to the Selection Grade after finalization of their inter-seniority among them, who are working in both the States of Telangana and Andhra Pradesh and issue appointment orders for five (5) District Judges of Selection Grade working/retired while working in Telangana State to the Cadre of District Judges Super Time Scale and for 16 District Judges (Entry Level) working/retired while working in Telangana State to the cadre of Selection Grade Scale District Judges from the dates noted against their names.

2. The Governor, for the States of Telangana and Andhra Pradesh in consultation with the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby approves the panel of five (5) Selection Grade Scale District Judges and the panel of 16 District Judges (Entry Level), working/retired while working in the State of Telangana, for appointment to Super Time Scale District Judges and to Selection Grade Scale District Judges respectively, under rule 4(2)(b) of the Telangana State Judicial Service Rules, 2007 and appoints them accordingly, as shown below, with effect from the dates mentioned against their names:

**SELECTION GRADE SCALE DISTRICT JUDGES WORKING/RETIRED FOR APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGES:**

SL.No.	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT TO SUPER TIME SCALE
1	Sri K.A.P.Swamy, Prl.District and Sessions Judge, Nalgonda	From 01.05.2014 onwards
2	Sri T.Gangi Reddy, formerly Prl.District and Sessions Judge, Mahabubnagar, now retired from service.	From 01.07.2014 to 31.07.2014 i.e. date of his retirement
3	Sri V.Ravi Kumar, formerly Presiding Officer, Labour Court-II Hyderabad now retired from service.	From 01.07.2014 to 31.08.2015 i.e., date of his retirement
4	Sri G.Gopala Krishna Murthy, Prl.District and Sessions Judge, Adilabad	From 01.08.2014 onwards
5	Sri M.Venkataramana, Prl.Special Judge for CBI Cases, Hyderabad.	From 01.02.2015 onwards

**DISTRICT JUDGES (ENTRY LEVEL) WORKING/RETIRED FOR APPOINTMENT AS SELECTION GRADE SCALE DISTRICT JUDGES:**

SL.No.	NAME OF THE ENTRY LEVEL SCALE DISTRICT JUDGE	DATE OF APPOINTMENT TO SELECTION GRADE SCALE
1.	Sri S.Bajaranga Babu, formerly I Addl. District and Sessions Judge, Mahbubnagar, now retired from service.	From 01.04.2013 to 31.03.2015 i.e. the date of his retirement
2.	Sri Y.Aravinda Reddy, Prl. District and Sessions Judge, Nizamabad.	From 01.04.2013 onwards
3.	Sri M.V.Ramana Naidu, Prl. District and Sessions Judge, Medak at Sangareddy	From 01.04.2013 onwards
4.	Sri P.Vijender, Prl. District and Sessions Judge, L.B.Nagar, Rangareddy	From 01.04.2013 onwards
5.	Sri M.Rajamouli Sarma, District and Sessions Judge retired from service now re-employed as Registrar (Recruitment), High Court of Judicature at Hyderabad.	From 01.04.2013 to 31.08.2015 i.e. the date of his retirement
6.	Sri C.Vijayasaradhi Acharyulu, Prl. District and Sessions Judge, Warangal.	From 01.04.2013 onwards
7.	Sri P.Mohan Rao, Formerly Spl.Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, Mahabubnagar, now retired from service.	From 01.04.2013 to 31.05.2014 i.e. the date of his retirement
8.	Sri C.S.S.V.Durga Prasad, District Judge working on Other Duty as Secretary to Government, Law (L.A&J SC.F) Department, Government of Andhra Pradesh, Hyderabad.	From 01.04.2013 onwards
9.	Sri P.Adinarayana, formerly IX Addl. Chief Judge, City Civil Court, Hyderabad now retired from service	From 01.04.2013 to 30.06.2014 i.e. the date of his retirement
10.	Sri Ch.Vijaya Mohan, Prl. District and Sessions Judge, Khammam	From 01.04.2013 onwards
11.	Sri D.Subramanyam, District Judge formerly worked on Other Duty as Secretary, Andhra Pradesh State Human Rights Commission, Hyderabad now retired from service.	From 01.04.2013 to 31.08.2015 i.e. the date of his retirement
12.	Smt.G.Udaya Gowri, District and Sessions Judge working as Chairman, Permanent Lok Adalat, Hyderabad.	From 01.04.2013 onwards
13.	Sri G.Lakshmipathy, Prl.Special Judge for SPE and ACB Cases-cum-IV Addl.Chief Judge, City Civil Court, Hyderabad.	From 01.04.2013 onwards
14.	Sri G.Kanaka Sundar, Judge, Family Court, Khammam	From 01.07.2013 onwards
15.	Dr.G.Radha Rani,*** Judge, Family Court-cum-Addl.Chief Judge, City Civil Court, Secunderabad.	From 01.08.2014 onwards
16.	Sri M.Laxman, *** X Addl.Chief Judge, City Civil Court, Hyderabad.	From 01.08.2014 onwards

\*\*\* (Note: In view of non-finalisation of the inter-se-seniority among the 9 Direct Recruit District Judges (7 officers working in Andhra Pradesh 2 officers working in Telangana), the High Court decided to appoint them as selection Grade Scale District Judges with effect from 1.8.2014 for the time being subject to taking a final decision on the dates with effect from which they are entitled to be appointed after finalizing the inter-se-seniority)

3. The Registrar General, High Court of Judicature at Hyderabad shall take necessary further action accordingly.

**(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)**

**DR. RAJIV SHARMA  
CHIEF SECRETARY TO GOVERNMENT**

To

The Registrar (General), High Court of Judicature at Hyderabad  
(He is requested to communicate the copies to all the concerned)  
The Pay & Accounts Officer, Telangana / Andhra Pradesh, Hyderabad.  
The Director of Treasuries & Accounts, Telangana / Andhra Pradesh, Hyderabad.  
The Accountant General, Telangana / Andhra Pradesh, Hyderabad.  
The Advocate-on-Record, Supreme Court of India  
Office of the Resident Commissioner, Telangana Bhawan, New Delhi.  
The Asst. Registrar, Supreme Court of India, New Delhi.  
The Secretary to Government of India, Ministry of Law, Justice & C.A., New Delhi.  
SF/SC.

**//FORWARDED BY ORDER//**

  
**SECTION OFFICER**

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ENDT.ROC.NO.4455/2015-B.SPL., DATED:23.12.2015.**

**"Communicated the G.O.Ms.No.56, Law (L.A & J -  
SC.F) Department, Government of Telangana, dated  
08.12.2015.**

  
**REGISTRAR (VIGILANCE)**

To  
The officers concerned.

GOVERNMENT OF ANDHRA PRADESH  
ABSTRACT

Super Time Scale and Selection Grade Scale District and Sessions Judges -  
Appointment of certain Selection Grade Scale District Judges to Super Time Scale  
and certain District Judges (Entry Level) to Selection Grade Scale  
Recommendations of the High Court - Orders - Issued.



LAW (LA&J-SC.F) DEPARTMENT

G.O.Ms.No.46

Dated:11.12.2015

Read the following:-

- Ref: 1. G.O.Ms. No. 60, Law (LA & J - SC.F) Dept., dated: 19.04.2010.  
2. G.O.Ms. No.108, Law (LA & J - SC.F) Dept., dated: 06.08.2010.  
3. G.O. .Ms. No.46, Law (LA & J - SC.F) Dept., dated: 21.04.2014  
4. D.O.Letter No.4455/2015-B,SPL., from the Registrar (Vigilance),  
High Court of Judicature, Dt:22-07-2015.  
5. G.O. Ms. No. 56, Law (LA & J - SC.C) Dept., dated: 08.12.2015  
by the Government of Telangana.

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ORDER:

The Registrar (Vigilance), High Court of Judicature, Hyderabad, in the reference 4<sup>th</sup> read above as has been directed by the High Court of Judicature has requested the Government to issue necessary orders appointing (6) Selection Grade District Judges to Super Time Scale w.e.f. the dates mentioned against their names and appointment of (20) District Judges (Entry Level) to the post of Selection Grade Scale w.e.f. the dates mentioned against their names and also the appointment of (9) District Judges (Entry Level) to the post of Selection Grade Scale District Judges subject to taking a final decision on the dates from which the (9) District Judges are entitled to be appointed to the Selection Grade after finalization of their inter-se-seniority .

In the reference 5<sup>th</sup> read above, the Government of Telangana vide G.O.Ms.No.56, Law (LA & J - SC.C) Department, dated:08.12.2015 have issued orders appointing (5) Selection Grade Scale District Judges to Super Time Scale [out of (6) names recommended by the Registrar (Vigilance) ] and (16) District Judges (Entry Level) to selection Grade Scale [out of 29 names recommended by the Registrar (Vigilance)] of their respective State including the name of Sri C.S.S.V. Durga Prasad, District Judge working on other duty as Secretary to Government, Law (LA & J SC-F) Department, Government Andhra Pradesh.

Government, after careful examination of the matter hereby approves (1) Selection Grade Scale District Judge for appointment to Super Time Scale District Judge and (13) District Judges (Entry Level) for the appointment of Selection Grade Scale District Judges under rule 4 (2) of the State Judicial Service Rules,2007 w.e.f. the dates mentioned against their names as shown below:

**SELECTION GRADE SCALE DISTRICT JUDGE FOR APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE:**

Sl. No.	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT TO SUPER TIME SCALE
1	Sri G.Chakradhara Rao	from 01-05-2014 to 31-05-2014 i.e., date of his retirement

(P.T.O)

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**DISTRICT JUDGES (ENTRY LEVEL) FOR APPOINTMENT AS SELECTION GRADE  
SCALE DISTRICT JUDGES**

Sl. No.	NAME OF THE ENTRY LEVEL SCALE DISTRICT JUDGE	DATE OF APPOINTMENT TO SELECTION GRADE SCALE
1.	Sri K.V.Vijaya Kumar	From 01-04-2013 onwards
2.	Sri N.Ganesh Babu	From 01-04-2013 onwards
3.	Sri N.Subba Rao	From 01-04-2013 to 30-04-2014 i.e., the date of his retirement
4.	Sri B.Ravindra Babu	From 01-04-2013 onwards
5.	Sri V.C.Gunnaiah	From 01-04-2013 to 31-12-2013 i.e., the date of his retirement
6.	Sri B.Girija Manohar	From 01-07-2013 to 31-08-2014 i.e., the date of his retirement
7.	Smt. C. Sumalatha	In view of non-finalization of the inter-se-seniority among the Sl.Nos 7 to 13, the High Court decided to appoint them as Selection Grade Scale District Judges with effect from 01-08-2014 for the time being subject to taking a final decision on the dates with effect from which they are entitled to be appointed after finalizing the inter-se-seniority.
8.	Sri A. Hari Haranadha Sarma	
9.	Smt.V.B.Nirmala Geethamba	
10.	Sri N.Tukaramji	
11.	Smt.P.Venkata Jyothirmai	
12.	Smt.G.Anupama Chakravarthy	
13.	Smt.M.G.Priya Darshini	

The Registrar (Vigilance) High Court Judicature at Hyderabad shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

I.Y.R.KRISHNA RAO  
CHIEF SECRETARY TO GOVERNMENT

To  
The Registrar (Vigilance), High Court of Judicature, Hyderabad..  
(With a request to communicate the copies to all concerned Officers)

The Pay & Accounts Officer, Andhra Pradesh & Telangana ,Hyderabad.  
The Director of Treasuries & Accounts, Andhra Pradesh & Telangana  
Hyderabad.  
The Accountant General, Andhra Pradesh, Telangana, Hyderabad.  
The Advocate on Record, Supreme Court of India  
Office of the Resident Commissioner, A.P.Bhawan, New Delhi.  
The Asst. Registrar, Supreme Court of India, New Delhi.  
The Secretary to Government of India, Ministry of Law,  
Justice & C.A., New Delhi.  
SF/SC

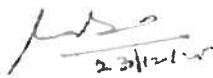
//FORWARDED BY ORDER//

N. Sula Rani  
SECTION OFFICER (SC)

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ENDT.ROC.NO.4455/2015-B.SPL., DATED:23.12.2015.**

**"Communicated the G.O.Ms.No.46, Law (L.A & J -  
SC.F) Department, Government of Andhra Pradesh,  
dated 11.12.2015.**

  
23/12/15  
**REGISTRAR (VIGILANCE)**

To  
The officers concerned.

